

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/868/(IB)/2018  
NAME OF THE PETITIONER(S) : INDIABULLS HOUSING FINANCE LTD  
NAME OF THE RESPONDENT(S) : MOOKAMBIKA HOMES & APARTMENT PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.) T. SAIKRISHNAN  
R. SARAVANAN

Financial Creditor

*[Signature]*

2) Soniyakurian  
appeared. for Lokanath

Respondents

*[Signature]*

**ORDER**

Counsel for petitioner/financial creditor present. Proxy counsel representing the counsel for respondent on record present and prayed for time to file vakalat and counter on behalf of the respondent. At request, time is enlarged. **Put up on 03.09.2018.**

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(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)